

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UNITED INDIA SHOE CORPORATION PRIVATE LIMITED Date of Commencement of Liquidation: 21-10-2022; List of Stakeholders as on Date: 15-11-2023; Name of IP: Mr. Kathiresan Nachimuthu; Process Number: 1; Last 5 digit of registration number: 12795

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	2211341	4	2211341	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	474148309	1	474148309	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	1	89383851	1	23123674	0	59070372	0	Annexure 5
6	Operational creditors (Employees)	9	1626777	9	1626777	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	114715986	4	77901396	36162533	652057	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	76	161806163	76	157920247	0	3885917	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		95	843892427	95	736931744	36162533	63608346	0	